

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2017
APPEAL NO. 203 OF 2017
APPEAL NO. 337 OF 2017 AND
APPEAL NO. 338 OF 2017**

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 202 OF 2017 &
APPEAL NO. 203 OF 2017**

**Espar Pak Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Counsel for the Respondent(s) : Mr. Gautam Kumar for
Ms. Perna Singh for R-2 & R-3

APPEAL NO. 337 OF 2017

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Counsel for the Respondent(s) : Mr. Gautam Kumar for
Ms. Perna Singh for R-2 & R-3

APPEAL NO. 338 OF 2017

Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... **Appellant(s)**
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Counsel for the Respondent(s) : Mr. Gautam Kumar for
Ms. Prerna Singh for R-2 & R-3

ORDER**Appeal Nos. 202 & 203 of 2017**

Learned counsel for the appellant may file rejoinder along with IA on or before 05.09.2018 with advance copy on the other side.

Appeal Nos. 337 & 338 of 2017

Learned counsel for the respondents may file reply along with IA on or before 12.09.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 27.09.2018 with advance copy to the other side.

List these matters on **31.10.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson